Annexure 3

Name of the Corporate debtor: Narang Developers Private Limited Date of commencement of CIRP: 28th March 2024 List of creditors as on: 13th March 2025

List of Secured financial creditors (other than financial creditors belonging to any class of creditors) Details of claim received Details of claim admitted Amount of any Amount of Amount covered Amount Whether Amount of Amount of claim Remarks, contingen Sr. Name of Creditor mutual Date of Total amount of Nature of %voting Amount claimed covered by claim rejected under verification if any by security related claim admitted share in CoC t claim dues, receipt claim interest guarantee party? that may Indian Bank 06.04.2024 168,857,086.86 168,367,900.16 Secured 168,367,900.16 No 33.54 489,186.70 1 0 0 0 -Aditya Birla Finance Limited 16.04.2024 222,209,339.49 222,209,339.49 Secured 222,209,339.49 2 0 No 44.27 0 0 0 --3 41,313,533.00 Secured SICOM Limited 03.05.2024 43,825,421.00 41,313,533.00 1,296,972.00 0 No 8.23 0 0 1,214,916 431,890,772.65 431,890,772.65 Total 434,891,847.35 86.04 1,214,916.00 1,786,158.70

Sd/-

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